

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PRESS RELEASE

29th January, 2018

Sub: No Association with “IBBI Insolvency Practitioners LLP”

It has come to the notice of the Insolvency and Bankruptcy Board of India (IBBI) that there is a Limited Liability Partnership (LLP) by the name “IBBI Insolvency Practitioners LLP”.

2. It is clarified that:

- a. IBBI has not authorised any person to use it’s name in any form, whether abbreviated or otherwise;
- b. “IBBI Insolvency Practitioners LLP” is not registered as an Insolvency Professional Entity with IBBI; and
- c. IBBI has no association whatsoever with “IBBI Insolvency Practitioners LLP”.

3. The stakeholders are advised to consider the above clarification while dealing with “IBBI Insolvency Practitioners LLP”.

4. This is issued in public interest.